

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal no. 153 of 2012

Dated: 26th February, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

M/s East Coast Railway

... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors.

....Respondent(s)

**Counsel for the Appellant(s) : Ms. Gitanjali Mohan
Mr. R. V. Sinha**

**Counsel for the Respondent(s): Mr. Rutwik Panda for R-1
Mr. R.K. Mehta for R-2
Mr. Hasan Murtaza for R.3-5**

ORDER

At the request of the Learned Counsel for the parties, post the matter
on **02.04.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/ak